NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 99/(MAH)/2014 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF MEMBER (T) THE NATIONAL COMPANY LAW TRIBUNAL ON 09.12.2016

NAME OF THE PARTIES:

Mr. Ravi Cheedilal Soni

V/s.

M/s. Techseal Engineering Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 S. No.

NAME DESIGNATION SIGNATURE

Order CP No. 99/397-398/CLB/MB/MAH/2014

Both the parties are absent. The Petitioner side was absent to the previous hearings as well, i.e., on 14.10.2016 and 20.7.2016.

The Petitioner is called absent, henceforth this Petition is dismissed for default.

sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)

sd/-

V. NALLASENAPATHY Member (Technical)